

(a) in how many States the functioning of the Minimum Wages Advisory Board is going on properly;

(b) whether Government have made any survey regarding the payment of minimum wages to agricultural workers, hosiery and powerloom workers in the States;

(c) if so, the facts thereof; and

(d) the names of the States where it is not yet implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) The subject matter falls within the jurisdiction of State Governments.

(b) No Sir, except in respect of minimum rates of wages in agriculture regarding which we have been in close touch with the State Governments both on the need for revision of wages as well as on the need to ensure effective implementation of the Act

(c) and (d). Do not arise

Holiday Homes for Industrial Workers

395. SARDAR SWARAN SINGH SOKHI: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to open Holiday homes for industrial workers in the country; and

(b) if so the areas, places and the charges?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b). According to readily available information a number of State Governments have set up Holiday Homes for industrial workers such as Haryana (at Hardwar), Delhi Administration (at Musorie and Hardwar) Gujarat (at Atubharat, Tithal, Chorwad, Tulsi Shyam Shuklatirth

and Pavagadh). Tamil Nadu have also decided to set up holiday homes at Courtallam and Manallapuram Industrial Workers are generally allowed free use of Holiday Homes as for instance in the case of Haryana or charged nominal rates as in the case of Delhi Administration where workers getting less than Rs. 500 per month are required to pay Re. 1 and those getting more than Rs. 500 per month, Rs 2 per day per suite. Governments of Nagaland, Pondicherry, Andaman & Nicobar Islands, Bihar, Chandigarh Administration, Arunachal Pradesh and Andhra Pradesh have neither set up any holiday homes nor have any such proposal at present.

The Ministry of Railways and Posts and Telegraphs Department have also set up Holiday Homes at hill stations and sea-side resorts for their staff.

Press Report 'Family Planning must for Medical Students'

396. SHRI JAGANNATH MISHRA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to the news 'Family Planning must for medical students' published in local daily dated 3rd July, 1978; and

(b) if so, the reaction of the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b). Yes, the Press Report is based upon the decision taken by Medical Council of India. The Government, welcomes this decision to include the teaching of Family Planning in the curriculum for medical students.